

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 34  
**C.P.(IB)4060/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES:     **Haresh J Dharmani**  
  **V/s**  
  **Ap Coated Drums & Barrels Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant             : None present  
For the Respondent         : Adv. Sindhu Kotian a/w Adv.  
  Akash Gaonkar

Section 9 of the IBC, 2016

---

**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 01.11.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)